

**FORM G**  
**INVITATION FOR EXPRESSION OF INTEREST FOR**  
**NEW HIND SILK HOUSE PRIVATE LIMITED**  
**OPERATING IN TEXTILE INDUSTRY AT KOLKATA**

(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS	
1. Name of the corporate debtor along with PAN/ CIN/ LLP No.	New Hind Silk House Private Limited PAN: AACCN9912H CIN: U51909WB2009PTC134564
2. Address of the registered office	111A Park Street, 2 <sup>nd</sup> Floor Kolkata-700016
3. URL of website	No website
4. Details of place where majority of fixed assets are located	At the registered office at Kolkata
5. Installed capacity of main products/ services	Installed capacity clause is not applicable as the CD is engaged in trading of textile items like saree, salwar suit and other wearing apparel.
6. Quantity and value of main products/ services sold in last financial year	Quantity not applicable as the corporate debtor operates as a trader in wearing apparel and garments. As per the latest available audited financial statements for FY 2021-22 revenue from operation was Rs. 1074.40 lakh.
7. Number of employees/ workmen	Ten
8. Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Details can be obtained on request by mail to ip.newhind@gmail.com
9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Available on request by mail to ip.newhind@gmail.com
10. Last date for receipt of expression of interest	23.02.2024
11. Date of issue of provisional list of prospective resolution applicants	24.02.2024
12. Last date for submission of objections to provisional list	29.02.2024
13. Date of Issue of final list of prospective resolution applicants	02.03.2024
14. Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	25.02.2024
15. Last date for submission of resolution plans	26.03.2024
16. Process email id to submit EOI	<a href="mailto:ip.newhind@gmail.com">ip.newhind@gmail.com</a>



Kolkata, 8th February 2024

**For New Hind Silk House Private limited (In CIRP)**

*Bimal Kanti Choudhury*

Bimal Kanti Choudhury  
Resolution Professional

Regn. Number: IBBI/IP-001/IP-P01028/2017-2018/11682

Validity of AFA: 12.11.2024

Registered Address : 77A/50 Raja S.C.Mallick Road  
8 S.P.B.Block, Kolkata-700092